

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-322
CAA-27 /230-232/ND/2020

IN THE MATTER OF:

Focus Buildwell Pvt Ltd and MSG Finance India Pvt Ltd

....Applicant

SECTION

U/s 230-232

Order delivered on 27.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

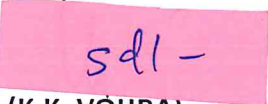
PRESENT:

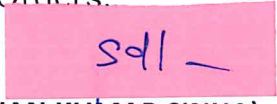
For the Applicant :

For the Respondent :

ORDER

Arguments heard. Reserved for Orders.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Khushboo)